

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4478
ANSWERED ON:03.05.2012
MANAGEMENT OF BOOK STALLS
Ramasubbu Shri S.;Tarai Shri Bibhu Prasad

Will the Minister of RAILWAYS be pleased to state:

- (a) the amount of revenue earned by the Railways as Licence Fee from the management and operation of book stalls located in the railway stations in the country during the last three years;
- (b) whether the Railways have any proposal to take back the management and operation of book stalls from IRCTC;
- (c) if so, the reasons therefor and the estimated loss of revenue to the Railways as a result thereof; and
- (d) the steps taken by the Railways to ensure transparency in awarding of contracts and enhancing revenue generation in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 4478 BY SHRI BIBHU PRASAD TARAI AND SHRI S. S. RAMASUBBU TO BE ANSWERED IN LOK SABHA ON 03.05.2012 REGARDING MANAGEMENT OF BOOK STALLS.

(a) to (c): Instructions have recently been issued on 28.03.2012 for transfer of management of bookstalls from Indian Railway Catering and Tourism Corporation (IRCTC) to Zonal Railways, so as to ensure supervision and monitoring by the railways in view of its vast and elaborate all-India network in comparison to IRCTC. The revenue earned as licence fees by IRCTC for bookstalls on A, B & C categories of stations located in the country during the past three year is as under:-

(Rs in Lakhs)

Year Total revenue
for Book stalls

2009-10 278.24

2010-11 329.43

2011-12 320.17

Total 927.84

There is no loss of revenue to railways on transfer of management of bookstalls from IRCTC to zonal railways as the licence fee charged is the same.

(d): No new allotment has been done since Nov, 2005 as the Bookstall policy Oct, 2004 is subjudice in the Hon'ble Supreme Court of India.